

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
-CUM-SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE
DISTRICT COURT, NEW DELHI**

CIRCULAR

Sub: Advisory for self isolation/ quarantine and sanitization of Court Complex.

It has been brought to my notice that the brother of Sh.Anil Kumar, Ld.POLC-16, RADC, New Delhi who is residing with him has been tested positive for COVID-19 contagion. It has also been brought to my notice that the said officer has last attended the office today i.e. 19.09.2020.

Considering this situation, Caretaking Branch is directed to carry out deep and regular sanitization of the chamber and the court of Ld.POLC-16 including entire Court Complex.

Sh. Anil Kumar is advised to isolate/quarantine himself immediately for a period of 10 days or as per medical advice to his brother and take all necessary precautions as per advisory/guidelines of Government of India. He is further requested to test himself for Covid-19 and intimate the office regarding the report.

The Judicial Officers and staff members who were in close contact with Sh. Anil Kumar today i.e. 19.09.2020 are also advised to isolate/quarantine themselves for a period of 5 days and take all precautionary measures as per advisory/guidelines of Government of India. They will intimate the office regarding status of their health after expiry of 5 days.

This copy is computer generated and does not require signatures.

Sd/-
(SUJATA KOHLI)
PRINCIPAL DISTRICT & SESSIONS JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

No.E14200-14225/Covid-19/PD&SJ/RADC/2020

Dated 19.09.2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (HQs), THC, Delhi
3. The Administrative Civil Judge, RADC, New Delhi
4. Sh. Virender Singh, Nodal Officer to facilitate the officials of RADC, New Delhi in getting the treatment in case of emergency.
5. Sh.Anil Kumar, Ld.POLC, RADC, New Delhi.
6. Concerned Officials
7. Care Taker, Care Taking Branch, RADC, New Delhi
8. Administration Branch, RADC, New Delhi
9. All the Branch-in-charges posted in RADC with the directions to inform the staff posted in their branches/courts.
10. R&I Branch, RADC, New Delhi.
11. Computer Branch, RADC for uploading on official website through LAYERS
12. Personal Office of undersigned.

Sd/-
PRINCIPAL DISTRICT & SESSIONS JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW DELHI